



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.10.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 04.10.2024 will not be taken up. The next dates of hearing will be notified later.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1355 of 2023 & I.A. 4815, 4816 of 2023 (PH)	Maharashtra Airport Development Company Ltd. Vs. Vinod Kumar Kothari & Anr. With	Manoj Kr. Mishra	Goutham Shivshankar Nitu Poddar-R1 Aman Malik-R2
2.	Comp. App. (AT) (Ins) No. 939 of 2024 (PH)	Maharashtra Airport Development Company Ltd. Vs. Vinod Kumar Kothari & Anr.	Santosh Kumar	Goutham Shivshankar Nitu Poddar Shahan Ulla

By order of Hon'ble Chairperson
-Sd/
Registrar